

ITEM NO.18

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 736/2025

AJAY KUMAR CHANDRA PRAKASH BEHETI & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 258878/2024 - EXEMPTION FROM FILING O.T.

Date : 15-05-2025 This matter was called on for hearing today.

For Appellant(s) : Mr. Bharat Thakorlal Manubarwala, AOR

For Respondent(s) :

Mr. Arup Banerjee, AOR
Mr. Shubham Kumar., Adv.
Mr. Priyanshu Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 is duly represented.

Service is complete on respondent no.2 but none has entered appearance.

Await certificate of service from High Court in respect of respondent no.3. Issue reminder.

Scanned soft copies of original records be called for through E-mail in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

List again on 08.08.2025.

SUJATA SINGH
Registrar

HJ